

Rise in Malaria Cases in the country

1468. SHRI R.C. SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that the incidences of Malaria infection in India is on the rise;
- (b) if so, the details thereof;
- (c) whether it is also a fact that deaths due to malaria is also on the rise;
- (d) if so, the details thereof for the past three years, State-wise;
- (e) whether Government had taken any specific programme to bring down both the infection and deaths due to Malaria;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) and (b) No. The number of reported malaria cases in the country during 2007-09 has by and large remained static with minor fluctuations.

(c) and (d) Number of reported deaths due to malaria have come down from 1311 deaths in 2007 to 1144 deaths in 2009. The number of reported cases and deaths due to malaria during past three years, State-wise is given in Statement (See below).

(e) and (f) For prevention and control of vector-borne diseases including malaria, Government of India is implementing an integrated National Vector Borne Disease Control Programme (NVBDOP) under the overarching umbrella of National Rural Health Mission (NRHM). The main strategy for prevention and control of vector-borne diseases advocates for integrated vector control, early case detection and complete treatment, and behavior change communication. Government of India provides technical support and also supplements the efforts of States/UTs by providing funds and commodities as per their project implementation plans under NRHM. However, the programme is primarily being implemented through the State/UT Governments.

(g) Does not arise.

Statement

*Number of reported cases and deaths due to Malaria, State-wise,
during past three years*

States/UTs	2007		2008		2009	
	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	2	3	4	5	6	7
Andhra Pradesh	27803	2	26424	0	25152	3
Arunachal Pradesh	32072	36	29146	27	22066	15
Assam	94853	152	83939	86	91413	63
Bihar	1595	1	2541	0	3255	21
Chhattisgarh	147525	0	123495	4	129397	11
Goa	9755	11	9822	21	5056	10
Gujarat	71121	73	51161	43	45902	34
Haryana	30895	0	35683	0	30168	0
Himachal Pradesh	104	0	146	0	192	0
Jammu & Kashmir	240	1	217	1	346	0
Jharkhand	184878	31	214299	25	230683	28
Karnataka	49355	18	47344	8	36859	0
Kerala	1927	6	1804	4	2046	5
Madhya Pradesh	90829	41	105312	53	87628	26
Maharashtra	67850	182	67333	148	93818	227
Manipur	1194	4	708	2	1069	1
Meghalaya	36337	237	39616	73	76759	192
Mizoram	6081	75	7361	91	9399	119

1	2	3	4	5	6	7
Nagaland	4976	26	5078	19	8489	35
Orissa	371879	221	375430	239	380904	198
Punjab	2017	0	2494	0	2955	0
Rajasthan	55043	46	57482	54	32709	18
Sikkim	48	0	38	0	42	1
Tamil Nadu	22389	1	21046	2	14988	1
Tripura	18474	51	25894	51	24430	62
Uttarakhand	953	0	1059	0	1264	0
Uttar Pradesh	82538	0	93383	0	55437	0
West Bengal	87754	96	89443	104	141211	74
A & N Islands	3973	0	4688	0	5760	0
Chandigarh	340	0	347	0	430	0
Dadra & Nagar Haveli	3780	0	3037	0	3408	0
Daman & Diu	99	0	115	0	97	0
Delhi	182	0	253	0	169	0
Lakshadweep	0	0	0	0	8	0
Puducherry	68	0	72	0	65	0
TOTAL	15,08,927	1,311	15,26,210	1,055	15,63,574	1,144

Untimely death of children

†1469. SHRI KAPTAN SINGH SOLANKI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that 25 lakh children die untimely every year across the country;
- (b) if so, the details thereof; and

†Original notice of the question was received in Hindi.